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Title: The Minister of State in the Ministry of Urban Development laid a statement regarding status of implementation of the recommendations contained in the 18<sup>th</sup> Report of the Standing Committee on Urban Development on Demands for Grants (2012-13), pertaining to the Ministry of Urban Development.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): Madam Speaker, I beg to lay the statement in pursuance of the direction 73A of Hon'ble Speaker, Lok Sabha which reads as under:-

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Parliamentary Standing Committee of Lok Sabha with regard to his Ministry"

I would like to inform for the benefit of the Hon'ble Members of the House that the 18<sup>th</sup> Report of the Standing Committee of the 15<sup>th</sup> Lok Sabha on Urban Development was laid in Lok Sabha on 25<sup>th</sup> April, 2012, This Report contains 11 recommendations. Latest Status of Action taken by the Government has been indicated against each recommendation in the enclosed statement. Action Taken Notes on these recommendations were already sent to the Standing Committee on Urban Development on 18.07.2012.

Madam Speaker, I would like to inform the Hon'ble Members that further follow up action wherever necessary will be taken in respect of these recommendations.

The annexure to this statement is placed on the Table of the House.

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